

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No.Gen/03/2012

Dated 24/02/2012

A meeting of the Hon'ble Committee comprising of :

1. Hon'ble Mr. Justice K.C.Joshi
2. Hon'ble Mr. Justice N.K.Jain-II

will be held on 27.02.2012 at 1.15 P.M. in the Chamber of Hon'ble Mr. Justice K.C.Joshi, Judge, Rajasthan High Court, Jodhpur to re-look the criteria as laid down vide Misc. Order No.2, dated 4/4/2008 by Hon'ble the Chief Justice on the recommendations of the Hon'ble Committee and to consider the Joint Representation submitted by the advocates for appointment as Oath Commissioner for the year 2012.

BY ORDER  
21/3  
24.2.12  
REGISTRAR (ADMN.)

No.Gen/XIX/Misc/2012/ 266

Dated 24/02/2012

Copy to :-

1. P.S. to Hon'ble Mr. Justice K.C.Joshi
2. P.S. to Hon'ble Mr. Justice N.K.Jain-II

REGISTRAR (ADMN.)

No.Gen/XIX/Misc/2012/266

Dated 24/2/2012

Copy forwarded to the following for information and necessary action.

1. The Registrar General, Rajasthan High Court, Jodhpur
2. The Registrar (Admn.), Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
3. The Officer on Special Duty, Jodhpur.
4. The Dy.Registrar(Judicial), Raj.High Court, Jodhpur/Jaipur Bench, Jaipur
5. The Deputy Registrar, Accounts/Confidential/Admn., Rajasthan High Court, Jodhpur.
6. Court Officer, Court Officer Cell, Rajasthan High Court, Jodhpur
7. Incharge, Computer Cell, Rajasthan High Court, Jodhpur.

REGISTRAR (ADMN.)  
21/3  
24.2.12